

F. No. J-11014/1/2017-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 26th May, 2017

ORDER

The President is pleased to engage Shri Anjani Kumar Sharan, Advocate as Assistant Solicitor General of India for Patna High Court, at Patna (Bihar) replacing Shri Sanjay Kumar, ex-Assistant Solicitor General of India, Patna High Court with immediate effect, for a period of three years from the date of this order or until further orders, whichever is earlier. The detail in this regard is as under:

PATNA HIGH COURT, AT PATNA (BIHAR)


THE ASSISTANT SOLICITOR GENERAL OF INDIA

Name	Contact details	Enrollment Number
ANJANI KUMAR SHARAN	Satguru Sadan, Road No. 13B, Rajendra Nagar, Patna-800016. Mob: 9431033279 Phone: 0612-2674151 Email: sharananjani@yahoo.com	1474/1991 dated 02.09.1991

2. Consequent upon the above engagement the name of Shri Anjani Kumar Sharan occurring in order No. 36(17)2014-Judl. dated 08.09.2014 in the list of Central Govt. Counsel at Sr. No. 5, stands deleted w.e.f. the date of this order.

3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors General of India.
3. Shri Satyadarshi Sanjay, Additional Solicitor General of India, Patna High Court at Patna (Bihar).
4. All the Assistant Solicitor General of India in various High Courts.
5. Registrar, Patna High Court, at Patna (Bihar).
6. Shri Anjani Kumar Sharan, Asstt. SGI, Patna High Court, at Patna, as above.
7. Shri Sanjay Kumar, Advocate (ex-Asstt. SGI, Patna High Court) for information.
8. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asstt. SGI w.e.f. the date of this order & to stop the payment of retainership fee to Shri Sanjay Kumar, the ex-Asstt. SGI, Patna High Court w.e.f. the date of this order.
9. The Pay & Account Office, Department of Legal Affairs.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.

K.g. 29/05/17
for (D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945